

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).32095/2011

MUNESHWAR AND ORS

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report )

WITH SLP(C) NO. 32093 of 2011

(With prayer for interim relief and office report)

Date: 20/09/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Shiva Sambyal, Adv.  
Mr. Niraj Gupta, Adv.  
Mr. Vinay Garg, Adv.

For Respondent(s)

M/S Vidhi International, Adv.  
Mr Amit Kumar Singh, Adv.  
Mr. Vinay Garg , Adv  
Mr. Amit Sharma , Adv

UPON hearing counsel the Court made the following  
O R D E R

SLP(C) NO.32095/2011

Service on the respondents is complete as reflected from the previous order dt.30.7.2013.

On behalf of respondent No.7, the ld. Counsel, Mr Dhruv Sheoran has accepted notice and undertaken to file vakalatnama and counter affidavit by next date. Four weeks' time is granted. Complete set of pleadings has been received by the ld. Counsel.

-2-

Item No.23

SLP(C) NO.32093/2011

Right of respondent Nos. 1 and 4 to file counter affidavit has been exhausted vide order dt.30.7.2013.

The ld. Counsel, Mr Dhruv Sheoran appearing for respondent no.2 has sought further time for taking No Objection from the erstwhile counsel, M/S Vidhi International. Four weeks' time is granted for taking no objection as well as for filing counter affidavit.

The ld. Counsel, Mr Dhruv Sheoran has accepted notice on behalf of respondent No.3 also and undertaken to file vakalatnama and counter affidavit by next date. Four weeks time is granted. Complete set of pleadings has been received by the ld. Counsel.

List again on 11.11.2013.

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|  |  | (M.A.SAYEED) |  |
|  |  | REGISTRAR    |  |

